

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2599
TO BE ANSWERED ON 01.12.2016

EXPENDITURE ON SETTING UP OF SOLAR ENERGY PLANTS

2599. SHRI DILIP PATEL:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the expenditure incurred/likely to be incurred on setting up of the solar energy plants approved by the Union Government in various States including Dehradun, Uttarakhand, State-wise;
- (b) whether the indigenous technology is being used for the setting up of these plants; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW AND RENEWABLE ENERGY & MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): Upto 31.10.2016, an expenditure of Rs. 8281 crore approx.. has been incurred on various projects under National Solar Mission (NSM). In 2016-17, a total amount of Rs. 1628 crore has been released for solar projects under NSM for various States including Uttarakhand. State-wise details of funds released through Solar Energy Corporation of India (SECI) in few schemes and under off-grid scheme are given at Annexure.

(b) & (c): Yes, Madam. As on date, around 756.5 MW of solar projects have been commissioned under Domestic Content Requirement (DCR) Category (Cells and modules) and 1944 MW of projects are at tender stages under DCR category.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED
QUESTION NO. 2599 FOR 01.12.2016**

**Details of CFA under VGF, Defence, Rooftop, Canal Bank & Canal top, CPSU and
Solar parks schemes (upto 31.10.2016)**

(Rs. In lakhs)

| Sl. No. | State | Funds released by SECI 2016-17 |
|----------------|----------------|-------------------------------------------|
| 1. | Andhra Pradesh | 12,717.31 |
| 2. | Chhattisgarh | 22.90 |
| 3. | Delhi | 169.57 |
| 4. | Gujarat | 1,759.58 |
| 5. | Haryana | 114.99 |
| 6. | Jharkhand | 22.79 |
| 7. | Karnataka | 8,501.46 |
| 8. | Kerala | 321.13 |
| 9. | Madhya Pradesh | 11,820.37 |
| 10. | Maharashtra | 344.28 |
| 11. | Odisha | 2.54 |
| 12. | Punjab | 300.00 |
| 13. | Rajasthan | 14,829.34 |
| 14. | Tamil Nadu | 600.58 |
| 15. | Telangana | 375.00 |
| 16. | Uttar Pradesh | 192.90 |
| 17. | Uttarakhand | 638.25 |
| 18. | West Bengal | 514.62 |
| | Total | 53,247.61 |

* excluding SECI charges

(II) OFF-GRID SPV SCHEME**(Rs. In lakhs)**
(as on 31.10.16)

| Sl. No. | States/UTs | Funds released in 2016-17 |
|----------------|-------------------|----------------------------------|
| 1. | Andhra Pradesh | 3953 |
| 2. | Assam | 919 |
| 3. | Chhattisgarh | 6205 |
| 4. | Gujarat | 26 |
| 5. | Himachal Pradesh | 3530 |
| 6. | Jammu & Kashmir | 2303 |
| 7. | Karnataka | 1458 |
| 8. | Kerala | 1376 |
| 9. | Maharashtra | 264 |
| 10. | Meghalaya | 520 |
| 11. | Mizoram | 831 |
| 12. | Nagaland | 1708 |
| 13. | Rajasthan | 6791 |
| 14. | Sikkim | 146 |
| 15. | Uttarakhand | 372 |
| 16. | Uttar Pradesh | 257 |
| | Total | 30659 |